

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO. 4846

TO BE ANSWERED ON FRIDAY THE 31ST MARCH, 2017
CHAITRA 10, 1939 (SAKA)

REDUCTION OF CUSTOM DUTY

4846.SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government is aware that a prominent international information technology company proposes to establish a manufacturing unit in India and has asked for a favourable duty regime and if so, the details thereof; and

(b) whether the authorities of the said company has requested the Government for reduction of customs duty on the spare parts to set up a plant in India, if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a) and (b):Representations are received both from domestic as well as international companies seeking changes in duty regimes, including concessions in custom duty rates on raw materials / parts & components and / or increase in custom duty on finished goods which are examined and appropriate view taken keeping in view various relevant factors.
